

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 146 of 2011**

**Dated: 14<sup>th</sup> March, 2012.**

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member  
Hon'ble Mr. V. J. Talwar, Technical Member**

**Shree Krishna Captive Energy  
P. Ltd. .... Appellant (s)**

**Versus**

**Haryana Vidyut Prasaran Nigam  
Ltd. & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Ms. Radhika Kolluru**

**Counsel for the Respondent(s) : Mr. Anand K. Ganesan for  
HERC**

**ORDER**

Learned counsel for the appellant has filed rejoinder written arguments.  
Copy served to the other party.

Judgment is reserved.

**(V.J. Talwar)  
Technical Member**

**(P.S. Datta)  
Judicial Member**